NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 10.11.2021 (WEDNESDAY)

<u>COURT -II (VIRTUAL MODE)</u>

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1263 of 2019	Investors Sanghars Samiti & Ors. Vs. Lavkash Verma & Anr.	Bharat Gupta	Teejas Bhatia-R1 Shailendra Singh
2.	Comp. App. (AT) (Ins) No. 1375 of 2019	Sunil Kumar Dahiya Vs. Lavkash Verma & Anr.	Dushyant Manocha	Bharat Gupta- Intervener Abhinav Mishra-VBA Sunder Khatri-IRP
3.	Comp. App. (AT) (Ins) No. 09 of 2020	Prajendra Jaroli Vs. Jai International Pvt. Ltd.	R. Sudhinder	Nilesh Deep
4.	Comp. App. (AT) (Ins) No. 46 of 2020	Symbol Vinimay Pvt. Ltd. Vs. Champa Impex Pvt. Ltd.	Shruti Agarwal	Chayan Gupta
5.	Comp. App (AT) (Ins) No. 60 of 2020	Hemant Zaveri Vs. Bhavi Jewellers & Ors.	Udit Kishan	
6.	Comp. App. (AT) (Ins)No. 123 of 2020	Ashish Dynaneshwar Mahajan Vs. Samarth Lifters Pvt. Ltd. & Anr.	Silpa Thakur	Raghav Shankar
7.	Comp. App. (AT) (Ins) No. 136 of 2020	Seema Sundd Vs. Investor Clinic Infratech Pvt. Ltd. & Anr.	Damini Bisht	Anushruti
8.	Comp. App. (AT) (Ins) No. 139-141 of 2020	Registrar of Companies, West Bengal Vs. Kalyanpur Cements Ltd. Now Known as Dalmia DSP Ltd.	Vijay Joshi	
9.	Comp. App (AT) (Ins) No. 147 of 2020	Pradeep Agarwal & Ors. Vs. Nutan Ispat and Power Pvt. Ltd.	Gaurav Gupta	Sidhartha Sharma

11. Comp. App. (AT) (Ins) No. 305 of 2020 Comp. App. (AT) (Ins) No. 350 of 2020 Comp. App. (AT) (Ins) No. 363 of 2020 Comp. App. (AT) (Ins) No. 364 of 2020 Comp. App. (AT) (Ins) No. 370 of 2020 Comp. App. (AT) (Ins	10.	Comp App (AT)	Bhobinder Singh Hundal & Ors.	Hingorani	<u> </u>
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22.	Comp. App. (AT) (Ins) No. 396 of 2020	K.B. Polychem (India) Ltd. Vs. Rapt Industries Pvt. Ltd.	Shailender Kumar	
For Admis	sion (Fresh Case)			
23.	Comp. App. (AT) (Ins) No. 816 of 2021	Josephluis Dsouza Vs. Interocean Fincap Services Pvt. Ltd.	Arnav Narain	Priyadarshini Dewan-R1 Rakesh Tulsyan-R2 Prakhar Tandon-IRP
For Admi	ssion (After Notice)			
24.	Comp. App. (AT) (Ins) No. 583 of 2021	Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. Vs. Om Prakash Pandey & Ors.	Arjun Asthana	Subhasish Bhowmick-R1 Jitendra Patnaik
For Heari	ng			
25.	Comp. App. (AT) (Ins) No. 945 of 2020	Shailendra Singh Vs. Nisha Malpani & Anr.	Abhishek Parmar	Nisha Malpani Ankur Gupta-R1 Saahila Lamba-R2 Nisha Malpani-RP
26.	Comp. App. (AT) (Ins) No. 1114 of 2020	Mandip Singh Vs. Mahesh Bansal Liquidator of Satnam Agri Products Ltd.	Jyoti Sareen	Abhishek Anand Kunal Godhwani
27.	Comp. App. (AT) (Ins) No. 1122 of 2020	Shailaja Vaibhav Patil & Anr. Vs. Harshad Deshpande & Ors.	Gaurav Nair	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
28.	Comp. App. (AT) (Ins) No. 1123 of 2020	Citi Co- Operative Credit and Capital Ltd. Vs. Harshad Deshpande & Ors.	Anne Methew	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
29.	Comp. App. (AT) (Ins) No. 11 of 2021	P.L. Adke Vs. Harshad Deshpande & Ors.	Varun Singh	Rohit Rath-R1 Rahul Totala-R2 Kritya Sinha-R3 Pranati Bhatnagar- R5 & R6
30.	Comp. App. (AT) (Ins) No. 248 of 2021	Stress Assets Stabillisation Fund (SASF) Vs. Skylead Chemicals Ltd.	Sidhartha Barua	Aditya Pandya

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By order of Hon'ble Chairperson

Notice Board -sd/ Website: www.nclat.nic.in
 Registrar

3